

# HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

## ABSTRACT

**PUBLIC SERVICES – T.J.M.S.S. – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.**

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**ROC.No. 338/2021 - C.1.**

**Dt. 27-07-2021**

### **NOTIFICATION No. 02/2021. C –1.**

The High Court for the State of Telangana, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26 of the Telangana Judicial Ministerial and Subordinate Service Rules, 2018 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

#### **I**

**Smt. K. Vanisri**, paper promotee from the Unit of the District Judge, Medak at Sangareddy, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Nalgonda (Vice Sri D. Laxma Reddy transferred).

**Sri K. Muralidhar**, Chief Administrative Officer, XXIV Addl. Chief Judge's Court, City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer, Court of Addl. MSJ to deal with Jubilee Hills Car Bomb Blast case-cum-Addl. Family Court-cum-XXIII Addl. Chief Judge, City Civil Court, Hyderabad (Vice Sri M. Suryanarayana transferred).

**Sri S. Allauddin**, Chief Administrative Officer, Metropolitan Sessions Judge's Court, Hyderabad, is transferred and posted as Chief Administrative Officer, XXIV Addl. Chief Judge's Court, City Civil Court, Hyderabad, (Vice Sri K. Muralidhar transferred).

**Sri M. Suryanarayana**, Chief Administrative Officer, Court of Addl. MSJ to deal with Jubilee Hills Car Bomb Blast case-cum-Addl. Family Court-cum-XXIII Addl. Chief Judge, City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer, Special Sessions Court for fast tracking the cases relating to Atrocities against Women, Hyderabad (Vice Smt. Y. Padmasree transferred).

**Smt. Y. Padmasree**, Chief Administrative Officer, Special Sessions Court for fast tracking the cases relating to Atrocities against Women, Hyderabad, is transferred and posted as Chief Administrative Officer, Additional District & Sessions Court, Vikarabad, Ranga Reddy District (post kept vacant).

- i) Smt. K. Vanisri, Sri K. Muralidhar, Sri S. Allauddin, and Sri M. Suryanarayana, Smt. Y. Padmasree shall handover charge of their posts to the Senior Superintendent / immediate juniors of their courts immediately on receipt of these orders and take charge of their new post.
- ii) The District Judge, Medak at Sangareddy, Chief Judge, City Civil Court, Metropolitan Sessions Judge, Hyderabad, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

## II

**Sri M. Ramesh Babu**, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District & Sessions Court at Ranga Reddy District at L.B. Nagar, Hyderabad, is transferred and posted as Chief Administrative Officer, Special Court for trial of cases under Essential Commodities Act-cum-III MSJ, Hyderabad (post kept Vacant).

**Smt. D. Padma**, Chief Administrative Officer, Court of Additional Sessions Judge for trial of Communal Offences-cum-VII Additional MSJ-cum-XXI Additional Chief Judge, City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer, Principal District Court, Nalgonda (Vice Sri C. Rajagopalaiah transferred).

**Sri C. Rajagopalaiah**, Chief Administrative Officer, Principal District Court, Nalgonda, is transferred and posted as Chief Administrative Officer, Court of Special Sessions Judge for Fast Tracking the cases relating to atrocities against Women-cum-XVII Addl. District & Sessions Judge, Cyberabad at L.B.Nagar, Ranga Reddy (vice Smt. P. Anjalee Devi transferred).

**Smt. P. Anjalee Devi**, Chief Administrative Officer, Court of Special Sessions Judge for Fast Tracking the cases relating to atrocities against Women-cum-XVII Addl. District & Sessions Judge, Cyberabad at L.B.Nagar, Ranga Reddy, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases relating to atrocities against Women at Vikarabad, Ranga Reddy District (post kept vacant).

**Sri A. Manthiya**, Chief Administrative Officer, Principal District Court, Karimnagar, is transferred and posted as Chief Administrative Officer, Special Sessions Court for fast tracking the cases relating to Atrocities against Women at Sangareddy, Medak District (post kept vacant).

- i) Sri M. Ramesh Babu, Smt. D. Padma, Sri C. Rajagopalaiah, Smt. P. Anjalee Devi, and Sri A. Manthiya shall handover charge of their posts to the Senior Superintendent / immediate juniors of their courts immediately on receipt of these orders and take charge of their new post.

- ii) The District Judges, Karimnagar, Ranga Reddy District, Nalgonda and the Chief Judge, City Civil Court, Hyderabad are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

### III

**Smt. T. Asha Jyothi**, Chief Administrative Officer, II Additional Special Judge's Court for CBI Cases, Hyderabad, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases relating to MP's and MLA's, Hyderabad (post kept vacant).

**Ms. P. Savithri Devi**, Chief Administrative Officer, City Small Causes Court, Hyderabad, is transferred and posted as Chief Administrative Officer, XXV Addl. Chief Judge's Court, City Civil Court, Hyderabad (Vice Sri P. Surender transferred)

**Sri P. Surender**, Chief Administrative Officer, XXV Addl. Chief Judge's Court, City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer, City Small Causes Court, Hyderabad (vice Smt. P. Savithri Devi transferred).

**Sri M.D.N.V.K.V. Prasad**, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Khammam, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SC/ST (POA) Act, 1989-cum- V Additional District & Sessions Court, Sangareddy (Vice Smt. P. Madhavi transferred).

**Smt. P. Madhavi**, Chief Administrative Officer, Special Sessions Court for trial of cases under SC/ST (POA) Act, 1989-cum- V Additional District & Sessions Court, Sangareddy, is transferred and posted as Chief Administrative Officer, XV Additional District & Sessions Court, Kukatpally at Miyapur, Ranga Reddy District (post kept vacant).

**Sri R. Ramu**, Chief Administrative Officer, Principal District Court, Nizamabad, is transferred and posted as Chief Administrative Officer, Metropolitan Sessions Judge's Court, Hyderabad (Vice Sri S. Allauddin transferred).

- i) Smt. T. Asha Jyothi, Ms. P. Savithri Devi, Sri P. Surender, Sri M.D.N.V.K.V. Prasad, Smt. P. Madhavi, and Sri R. Ramu shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.

- ii) The District Judges, Khammam, Medak at Sangareddy, Nizamabad, the Principal Special Judge for CBI Cases, Hyderabad, the Chief Judge, City Small Causes Court, Hyderabad and the Chief Judge, City Civil Court, Hyderabad are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

#### IV

**Smt. J. Saroja**, Chief Administrative Officer, District & Sessions Court, Sangareddy, Medak District, is transferred and posted as Chief Administrative Officer, XXVII Addl. Chief Judge, City Civil Court, Secunderabad (post kept vacant).

**Sri D. Laxma Reddy**, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Nalgonda, is transferred and posted Chief Administrative Officer, Court of Additional Sessions Judge for trial of Communal Offences-cum-VII Additional MSJ-cum-XXI Additional Chief Judge, City Civil Court, Hyderabad (vice. Smt. D. Padma transferred).

**Sri Laxmikanth**, Chief Administrative Officer, Spl. Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Karimnagar, is transferred and posted Chief Administrative Officer, Prl. District Court, Karimnagar (vice Sri A.Manthiya transferred).

**Sri R. Dasharath**, Chief Administrative Officer, Spl. Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VIII Addl. Dist. & Sessions Court, Nizamabad, is transferred and posted as Chief Administrative Officer, Prl. District Court, Nizamabad (vice Sri R. Ramu transferred).

**Sri S. Venkatesham**, Chief Administrative Officer, IX Additional District & Sessions Court, Kamareddy, Nizamabad District, is transferred and posted as Chief Administrative Officer, II Additional Special Judge's Court for CBI Cases, Hyderabad (vice Smt. T. Asha Jyothi transferred).

- i) Smt. J. Saroja, Sri D. Laxma Reddy, Sri Laxmikanth, Sri R. Dasharath, and Sri S. Venkatesham shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Medak at Sangareddy, Nalgonda, Karimnagar, and Nizamabad, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

The Unit Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

**Note:- Sri S. Venkatesham, Chief Administrative Officer is not entitled to draw T.A. and D.A. etc., since he is transferred at his request.**

  
 27/7/21  
**REGISTRAR (ADMN.).**

To

1. The **Individuals (Through the concerned Unit Heads).**
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Metropolitan Sessions Judge, Hyderabad.
4. The Chief Judge, City Small Causes Court, Hyderabad.
5. The Principal Special Judge for CBI Cases, Hyderabad.
6. The District Judges, Medak at Sangareddy, Karimnagar, Nizamabad, Nalgonda, Khammam, and Ranga Reddy District.
7. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989, Nalgonda.
8. The XXIV Addl. Chief Judge, City Civil Court, Hyderabad.
9. The Addl. MSJ to deal with Jubilee Hills Car Bomb Blast case-cum-Addl. Family Court-cum-XXIII Addl. Chief Judge, City Civil Court, Hyderabad.
10. The Special Sessions Judge for fast tracking the cases relating to Atrocities against Women, Hyderabad.
11. The Additional District & Sessions Judge, Vikarabad, Ranga Reddy District.
12. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District & Sessions Judge at Ranga Reddy District at L.B. Nagar, Hyderabad.
13. The Special Judge for trial of cases under Essential Commodities Act-cum-III MSJ, Hyderabad.
14. The Additional Sessions Judge for trial of Communal Offences-cum-VII Additional MSJ-cum-XXI Additional Chief Judge, City Civil Court, Hyderabad.
15. The Special Sessions Judge for Fast Tracking the cases relating to atrocities against Women-cum-XVII Addl. District & Sessions Judge, Cyberabad at L.B.Nagar, Ranga Reddy.
16. The Special Sessions Judge for trial of cases relating to atrocities against Women at Vikarabad, Ranga Reddy District
17. The Special Sessions Judge for fast tracking the cases relating to Atrocities against Women at Sangareddy, Medak District.
18. The II Additional Special Judge for CBI Cases, Hyderabad.
19. The Special Sessions Judge for trial of cases relating to MP's and MLA's, Hyderabad.
20. The XXV Addl. Chief Judge, City Civil Court, Hyderabad.
21. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989, Khammam.
22. The Special Sessions Judge for trial of cases under SC/ST (POA) Act, 1989-cum- V Additional District & Sessions Court, Sangareddy.
23. The XV Additional District & Sessions Judge, Kukatpally at Miyapur, Ranga Reddy District.
24. The XXVII Addl. Chief Judge, City Civil Court, Secunderabad.
25. The Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989, Karimnagar.
26. The Spl. Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-VIII Addl. Dist. & Sessions Court, Nizamabad.

27. IX Additional District & Sessions Judge, Kamareddy, Nizamabad District.
28. The Pay and Accounts Officer, Hyderabad.
29. The District Treasury Officer, Medak at Sangareddy, Karimnagar, Nizamabad, Nalgonda, Khammam, and Ranga Reddy District.
30. The Sub Treasury Officer, Vikarabad, Kamareddy.

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